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Government of India  
Ministry of Finance  
(Department of Revenue)

Notification No. 146/2015-Customs (N.T.)

New Delhi, the 23<sup>rd</sup> December, 2015

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Principal Commissioner of Customs (Import), Inland Container Depot, Tughlakabad, New Delhi to act as a Common Adjudicating Authority to exercise the powers and discharge the duties conferred or imposed on the officers mentioned in Column 3 in respect of the cases mentioned in Column 2 of the table given below for the purpose of adjudication of the show cause notices mentioned therein-

Sl. No.	Name of the Noticee, Show Cause Notice and date	Answerable to
<b>1</b>	<b>2</b>	<b>3</b>
1.	Shri Rajesh Trehan, and others, SCN No. 51/2015 dated 26.09.2015 issued vide F. No. DZU/23/Enq-35/15/2014	(a) Joint/Additional Commissioner of Customs, Air Cargo Complex, (Import), IGI Airport, New Delhi (b) Joint/Additional Commissioner of Customs, Noida
<b>2</b>	M/s Krishana Enterprises, Delhi and others, SCN No. 53/2015 dated 25.09.2015 issued vide F. No. DZU/23/Enq-35/15/2014	(a) Joint/Additional Commissioner of Customs (Import), JNPT, NhavaSheva (b) Assistant/Deputy Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (East) Mumbai
<b>3</b>	M/s Shree Maruti Impex, Udaipur and others, SCN No. 48/2015 dated 25.09.2015 issued vide F. No. DZU/23/Enq-35/15/2014	a) Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi b) Joint/Additional Commissioner of Customs (Import), ICD, Tughlakabad, New Delhi.
<b>4</b>	Shri Rohit Sakhuja, E-25, Masjid Moth, Greater Kailash, New Delhi-48 and others, SCN No. 47/2015 dated 24.09.2015 issued vide F. No. DZU/23/Enq-35/15/2014	a) Principal Commissioner of Customs, ICD, Tughlakabad, New Delhi. b) Joint/Additional Commissioner of Customs, Air Cargo Complex (Import), IGI Airport,

Sl. No.	Name of the Noticee, Show Cause Notice and date	Answerable to
		New Delhi.
5	Shri Sanjeev Sapra, 4/46, Singapore Plaza, Saraswati Marg, Karol Bagh New Delhi and others, SCN No. 50/2015 dated 25.09.2015 issued vide F. No. DZU/23/Enq-35/15/2014	Joint/Additional Commissioner of Customs (Preventive), New Custom House, New Delhi
6	Shri Surinder Khanna, 15-A/37, 1st Floor, WEA, Karol Bagh, New Delhi and others, SCN No. 52/2015 dated 25.09.2015 issued vide F. No. DZU/23/Enq-35/15/2014	Joint/Additional Commissioner of Customs (Preventive), New Custom House, New Delhi
7	Shri Rohit Bhasin, Shop No. 19, Prestige Chamber, 15A/1, WEA, Saraswati Marg, Karol Bagh, New Delhi and others, SCN No. 49/2015 dated 25.09.2015 issued vide F. No. DZU/23/Enq-35/15/2014	Joint/Additional Commissioner of Customs (Preventive), New Custom House, New Delhi

[F No.437/79/2015-Cus.IV]

(Z. R. Kamili)  
Director (Customs)